

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, BENCH (COURT - II)

Item No. 105
Appeal No. 112/59/ND/2019
Comp. Appl/610/2020
CA/608/2020

IN THE MATTER OF:

M/s. Noor Islam ... **Applicant/Petitioner**

Versus

M/s. Zuberi Fibres Pvt. Ltd. ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 04.01.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA
HON'BLE MEMBER (T)

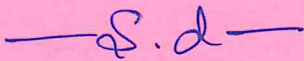
PRESENT:

For the Applicant : Sahil Raveen, Adv for Petitioner in CA No. 610/2020

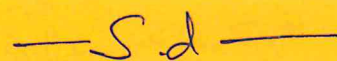
For the Respondent : Mr. JD Baruah, Adv for Respondent No. 3

ORDER

Heard Ld. Counsel appearing for the petitioner. List this Co. Application along with the Appeal No. 112/59/2019 on 12th January 2021.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)